# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# Appeal No. 146 of 2017 & IA No. 868 of 2017

Dated: 21<sup>st</sup> November, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rajasthan Renewable Energy Corporation Ltd. Vs.				Appellant(s)
M/s. Shree Cement Ltd. & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Susan Matthew		
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg Ms. Parichita Chowdhury for R	R-1, 3 8	& 4
		Mr. Prashanto Sen, Sr. Adv. Mr. Pallav Mongia Mr. Abhinav Goyal for R-5		
		Mr. P.N. Bhandari for R-6 & 7		
		Mr. R.K. Mehta, Ms. Himanshi Andley for R-8		

## **ORDER**

Delay in filing reply (I.A. No. 868 of 2017) is condoned and reply is taken on record. Application is disposed of.

List the matter on 11.01.2018.

(S.D. Dubey) Technical Member

(Justice Ranjana P. Desai) Chairperson